

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 22

IA 513/2022 IA 2355/2022 in C.P.(IB)590/MB/2018

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **State Bank of India & Anr**
Vs.
Topworth Steels & Power Pvt Ltd

Appearance (via video-conference):

For the Resolution Professional : Adv. Dhrupad Vaghani, Adv. Ajiz
M K, Adv. Rishabh Sethi, and
Adv. Payal Mehta i/b LEx Aeterna
Practices
For the CoC of the CD : Jeta Shree i/b Cyril Amarchand
Mangaldas

Section 60(5) u/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Due to paucity of time,
the matter could not be taken up today. Accordingly, list this matter on
Board on 28.04.2023, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
Member (Technical)

H. V. SUBBA RAO
Member (Judicial)

10.03.2023
Vedant